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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 5858/2021**

PRATIBHA INDUSTRIES LIMITED

.....Petitioner

Through: Mr. J. Rajesh, Mr. Dhruvad Vaghani
Yashwardhan Aggarwal &
Md.Arsalan Ahmed, Advocates

versus

GOVERNMENT OF NCT OF DELHI AND ORS

.....Respondent

Through: Ms.Likivi Jakhalu, Advocate for
Indian Bank
Ms. Swastika kumara, Advocate for
UOI (Email-
swastikakumari@ymail.com)
Mr. Tushar Sannu & Ms. Aqsa for R-2
Mr. Vikram Chaudhary, Mr. Nilay
Gupta & Mr. Abhay Aghnihotri,
Advocates for R-4

CORAM: SH. PAWAN KUMAR KALRA, REGISTRAR

ORDER

% **14.10.2025**

Today's Court proceedings are conducted through hybrid mode.

CM APPL. 67731/2024 and 15739/2025

Let pleadings be completed by the parties in both the applications.

Let copy of the applications be supplied to the counsel for UOI through e-mail today itself. Let reply, if any, be filed within four weeks from today. Rejoinder thereto, if any, be filed within four weeks thereafter.

List on 02.03.2026.

REGISTRAR

OCTOBER 14, 2025/hb